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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now, Papers to be laid on the Table of the House. Shri M. Venkaiah Naidu.

THE MINISTER OF URBAN DEVELOPMENT, MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI M. VENKAIAH NAIDU): Madam, I beg

to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2013-2014.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 2013-2014, together with Audit Report thereon.
- (3) A copy of the Review (Hindi and English versions) by the Government of the working of the Delhi Urban Art Commission, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 924/16/14]

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD):

I beg to lay on the Table:-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Semiconductor Integrated Circuit Layout Design Registry, New Delhi, for the year 2013-2014.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Semiconductor Integrated Circuit Layout Design Registry, New Delhi, for the year 2013-2014.

[Placed in Library, See No. LT 925/16/14]

(2) A copy of Notification No. S.O. 2905(E) (Hindi and English versions) published in Gazette of India dated 13th November, 2014, including 15 products, mentioned therein, to the Schedule of the Electronics and Information Technology Goods (Requirement for Compulsory Registration) Order, 2012 issued under sub-section (1) of Section 10 of the Bureau of Indian Standards Act, 1986.

[Placed in Library, See No. LT 926/16/14]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI):

I beg to lay on the Table:-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the U.T. Chandigarh Sarva Shiksha Abhiyan Society, Chandigarh, for the year 2013-2014, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the U.T. Chandigarh Sarva Shiksha Abhiyan Society, Chandigarh, for the year 2013-2014.

[Placed in Library, See No. LT 927/16/14]

- (2)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Madhyamik Shiksha Abhiyan, Tamil Nadu, Chennai, for the year 2013-2014, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rashtriya Madhyamik Shiksha Abhiyan, Tamil Nadu, Chennai, for the year 2013-2014.

[Placed in Library, See No. LT 928/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Council of Secondary Education (Rashtriya Madhyamik Shiksha Abhiyan), Jaipur, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Rajasthan Council of Secondary Education (Rashtriya Madhyamik Shiksha Abhiyan), Jaipur, for the year 2012-2013.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(4) [Placed in Library,See No. LT 929/16/14]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan of the Rajiv Vidya Mission, Hyderabad, for the year 2012-2013, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan of the Rajiv Vidya Mission, Hyderabad, for the year 2012-2013.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(6) [Placed in Library,See No. LT 930/16/14]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the UEE Mission Delhi, Delhi, for the year 2013-2014, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the UEE Mission Delhi, Delhi, for the year 2013-2014.

[Placed in Library,See No. LT 931/16/14]

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN):

I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2013-2014.

[Placed in Library,See No. LT 932/16/14]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of

Immunology, New Delhi, for the year 2013-2014.

[Placed in Library,See No. LT 933/16/14]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Science, Pune, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Centre for Cell Science, Pune, for the year 2013-2014.

[Placed in Library,See No. LT 934/16/14]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2013-2014.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rajiv Gandhi Centre for Biotechnology, Thiruvananthapuram, for the year 2013-2014, together with Audit Report thereon.

[Placed in Library,See No. LT 935/16/14]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biomedical Genomics, Kalyani, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Biomedical Genomics, Kalyani, for the year 2013-2014.

[Placed in Library,See No. LT 936/16/14]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Centre for Biotechnology, Gurgaon, for the year 2013-2014, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Regional Centre for Biotechnology, Gurgaon, for the year 2013-2014.

[Placed in Library,See No. LT 937/16/14]

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : मझेदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) फिजिक्स रिसर्च लेबोरेटरी, अहमदाबाद के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) फिजिक्स रिसर्च लेबोरेटरी, अहमदाबाद के वर्ष 2013-2014 के कार्यकरण की सरकार

द्वारा समीक्षा के बारे में विवरण (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library,See No. LT 938/16/14]

(2) (एक) सेमी-कंडक्टर लेबोरेटरी, एस.ए.एस. नगर के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) सेमी-कंडक्टर लेबोरेटरी, एस.ए.एस. नगर के वर्ष 2013-2014 के कार्यकरण की सरकार

द्वारा समीक्षा के बारे में विवरण (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library,See No. LT 939/16/14]

(3) कंपनी अधिनियम, 1956 की धारा 619 की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक- एक प्रति (हिंदी तथा अंग्रेजी संस्करण) :-

(एक) अंतरिक्ष कारपोरेशन लिमिटेड, बंगलौर के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) अंतरिक्ष कारपोरेशन लिमिटेड, बंगलौर का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library,See No. LT 940/16/14]

SHRI MALLIKARJUN KHARGE (GULBARGA): देश में ऐसी अशांति रखने की कोशिश की जा रही है। ... (व्यवधान) उसका प्रोटेस्ट करते हुए हम वॉकआउट करते हैं। ... (व्यवधान)

12.03 hrs

At this stage, Shri Mallikarjun Kharge, Shrimati Sonia Gandhi and some other

hon. Members left the House.

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Madam, it is a *sub judice* issue. The hon. Court will decide it.... (*Interruptions*) In protest, we walk out.

12.04 hrs

At this stage, Shri Sudip Bandyopadhyay and some other

hon. Members left the House.